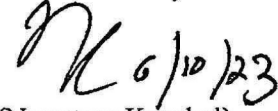


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**

**CIRCULAR**

Sub: Regarding ACR Benchmark criteria for promotion.

It is impressed upon to all the concerned that in view of the recommendations dated 09.05.2023 & 05.08.2023 of the Selection Committee, the previous Circular No. 2756-3406/ Admn.I, II,III & Rectt. Cell/ 2019 dated 11.01.2019 is hereby partially modified to the extent that the ACR benchmark criteria for promotion to the post of Civil Nazir/District Nazir in the year 2023 shall be 'A/Very Good' of preceding five years.



(Narottam Kaushal)

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No. ~~40937~~ <sup>41837</sup> /Admn.III/HQs./2023

Dated, Delhi the.....2023  
06 OCT 2023

Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi for information with the request to circulate it amongst the officials of the District Courts presently posted under your kind control on deputation/ diverted.
2. Ld. Principal District & Sessions Judges, North, North-West, West, South, South-East, New Delhi, East, Shahdara, North-East, South-West & Rouse Avenue, Delhi/ New Delhi.
3. Ld. Chairperson, Selection Committee/District Judge (Commercial) North-West, Rohini Courts, Delhi.
4. Sh. Rakesh Pandit, Ld. Officer In-charge (Promotion Cell)/ ADJ, Central District, THC, Delhi.
5. Sh. Arun Sukhija, Ld. Member, Selection Committee/ASJ, East District, KKD Courts, Delhi.
6. Ms. Ruby Neeraj Kumar, Ld. Member, Selection Committee/ACMM, West District, THC, Delhi.
7. Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, New Delhi with the request to circulate it amongst the officials of this office presently posted under your kind control on deputation/ diverted capacity.
8. The Member Secretary, DSLSA, Patiala House Courts, New Delhi with the request to circulate it amongst the officials of the District Courts presently posted under your control on deputation/ diverted capacity.
9. The Director, Delhi Judicial Academy, Dwarka, New Delhi with the request to circulate it amongst the officials of the District Courts presently posted under your control on deputation/ diverted capacity.
10. P.S. to the undersigned.
11. All the Judicial Officers/ Sr. Admn. Officers (J)/ A.O.(J)/ Branch Incharges of all branches in all District Courts, Delhi/ New Delhi.
12. The Dealing Official, ACR Cell (HQs), THC, Delhi.
13. The Dealing Official, LAYERS Seat for uploading on LAYERS.
14. The Dealing Official, Website Committee for uploading on official website of this Court under the tab "Employees Corner".



Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi